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CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 2092 of 1994  
and  
M.A. No. 2441 of 1995

New Delhi, dated the 10th Oct., 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDA VALLI, MEMBER (J)

Shri A.J.S. Sahney,  
S/o Shri Pratap Singh Sahney,  
R/o House No. 8, Road No. 19,  
East Punjabi Nagh,  
New Delhi-110026.

... APPLICANT

(By Advocate: Shri A.K. Behera)

VERSUS

1. Union of India through  
the Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.
2. The Secretary,  
Ministry of Personnel,  
Public Grievances & Pensions,  
North Block, New Delhi.
3. The Secretary,  
Union Public Service Commission,  
Dholpur House,  
New Delhi-110011. ... RESPONDENTS

(By Advocate: Shri V.S.R. Krishna)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

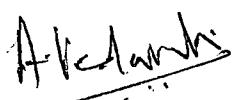
Shri V.S.R. Krishna invited our attention to the Dept. of Personnel's letter No. 22012/162/94-AIS (I) dated 27.9.1995 addressed to him, a copy of which is taken on record, which states that the Respondents No. 1 and 2 have no objection to hold a review selection committee to consider the applicant's claim for promotion to the I.A.S. on the basis of his revised seniority in DAN ICS w.e.f. 1.1.1986, as prayed for by the applicant in the O.P.

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2. In terms of D.P. & A.R.'s letter dated 27.7.1995 we dispose of this O.A. with a direction to the Respondents to constitute a review selection committee within three months from to-day i.e. from 10.10.1995 and a final decision on the matter should be taken within one month thereafter. Consequential benefits, if any flowing from the final decision should also be extended to the applicant as expeditiously as possible.

3. O.A. 2092/94 and MA-2441/95 are disposed accordingly. No costs.



(DR. A. VEDAVALLI)  
Member (J)

/GK/

  
(S.R. ADIGE)  
Member (A)